

TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA
CENTRAL BOARD OF DIRECT TAXES

New Delhi Dated: 18.12.1979

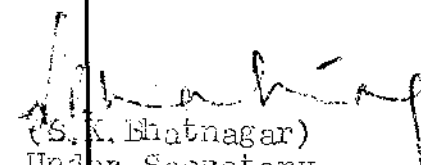
NOTIFICATION
Income-tax

No. 3103 (F.No.261/14/79-ITJ): In exercise of the powers conferred by sub-section(1) of section 122 of the Income-tax Act, 1961 and of all other power enabling it in that behalf the Central Board of Direct Taxes hereby make the following amendments in the Schedule appended in its notification No.2383(F.No.261/7/78-ITJ) dated 7.7.1978.

In the said schedule the following shall be substituted in column 3 against Sl.No.1

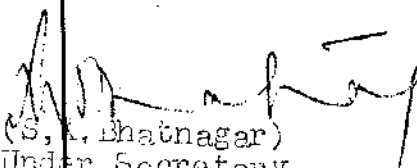
Sl.No.	Range	Incometax Circle and Ward
1.	Appellate Assistant Commissioner, A.R.I Ahmedabad.	1.Circle-I,A'bad 2.Circle-VI,A'bad 3.Survey Circle,A'bad.

This notification shall take effect from 17.12.1979.


(S.K. Bhatnagar)
Under Secretary
Central Board of Direct Taxes

Copy to:

- 1.The Commissioner of Income-tax,Gujarat-I,Ahmedabad. - 15 copies
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(S.K. Bhatnagar)
Under Secretary
Central Board of Direct Taxes.